

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016										
SUMMARY										
Dhruvi Properties Private Limited				Liquidation Date: 09-09-2025 (Deemed: 23.09.25)				List of stakeholders as on 28.11.2025		
Sr. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					(Amt. in Rs.)
1	Unpaid Insolvency Resolution Process Costs	-	58,03,347	-	58,03,347	-	-	-	-	Unpaid CIRP cost as shared by Erstwhile RP on 13.10.2025
2	Liquidation Cost incurred till date	-	9,21,601	-	9,21,601	-	-	-	-	Estimated upto 30.11.2025
3	Secured Financial Creditors	-	-	-	-	-	-	-	-	No claims received upto 27.11.2025
4	Unsecured Financial Creditors	3	7,14,00,03,758	3	68,50,37,000	-	-	6,45,49,66,758	2	One claim from Vandana P. Guram has been withdrawn vide email dated 24.11.2025
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	No claims received upto 27.11.2025
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	No claims received upto 27.11.2025
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	No claims received upto 27.11.2025
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	-	No claims received upto 27.11.2025
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	No claims received upto 27.11.2025
TOTAL		3	7,14,67,28,706	3	69,17,61,948	-	-	6,45,49,66,758		-

	List of Unsecured Financial Creditors as on 28.11.2025						Annexure - 2						
Dhruvi Properties Private Limited						Date of commencement of liquidation: 09-09-2025 (23-09-2025 after exclusion granted by NCLT)							
											(Amount in Rs.)		
Sr.	Name of Creditor	Details of Claims Received		Details of Claims admitted	Nature of Claim	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed										
1	Anukaran Consultancy Pvt Ltd	18-10-2025	5,56,03,50,688	53,00,00,000	Unsecured Loan (Related Party)	-	77.37	-	-	-	5,03,03,50,688	Corporate Guarantee given by the corporate debtor	
2	Rajdeep Clothing and Advisory Pvt Ltd	18-10-2025	1,43,44,80,119	13,50,37,000	Unsecured Loan (Related Party)	-	19.71	-	-	-	1,29,94,43,119	Corporate Guarantee given by the corporate debtor	
3	Wellworth Apparels Pvt Ltd	18-10-2025	14,51,72,951	2,00,00,000	Unsecured Loan (Related Party)	-	2.92	-	-	-	12,51,72,951	Corporate Guarantee given by the corporate debtor	
	TOTAL		7,14,00,03,758	68,50,37,000			100.00				6,45,49,66,758		
Note: Sr 1, 2 and 3 are considered as "Related Parties" as stated in the order passed by the Hon'ble NCLT, Mumbai dated 09.09.2025													
The Claim from Vandana P. Guram has been withdrawn vide email dated 24.11.2025.													